Dr. K. L. SHRIMALI: I am not aware of what the Aligarh University may have done in this connection, but it would have been ungracious on our part not to have sent this message.

SETTING UP OF SMALE STEEL PLANTS IN PRIVATE SECTOR

LINGAM: *299. Shri N. M. Will Minister of STEEL, MINES AND the Fuel be pleased to state whether Government have taken any decision regarding the establishment of small steel plants using low shaft furnaces in the private sector?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): Government do not propose to permit setting up of new units for the manufacture of steel in the private sector; however, Government have recently decided to permit setting up of plants for the manufacture of pig iron up to a maximum capacity of 100,000 tons per annum.

SHRI N. M. LINGAM: May I know, Sir, why the Government is not allowing the setting up of steel plants in the private sector by using the low shaft furnace process, in view of the fact that it is in harmony with the Industrial Policy Resolution of the Government itself?

SARDAR SWARAN SINGH: In the Industrial Policy Resolution, the setting up of new steel plants 15 reserved for the public sector. Maybe, small electric furnaces and the like might be established in the private sector. The setting up of steel plants based upon low shaft furnaces for the production of iron is not likely to be competitive.

SHRI N. M. LINGAM: May I know, Sir, whether the setting up of small and medium scale industries is not recognised in the Industrial Resolution and, if so, the setting up of small steel plants using the low shaft furnace method is not contrary to the policy laid down by the Government?

SARDAR SWARAN SINGH: It is an academic question.

SHRI N. M. LINGAM: It is not academic. It is the policy laid down. We have the resources. We have large stocks of iron ore. We have large quantities of low grade coal or lignite and we have only very small quantities of coking coal. Why not make us of these for supplementing the large steel plants in the country.

SARDAR SWARAN SINGH: One of the methods of utilising non-coking coal is by the establishment of plants for producing pig iron. The hon. Member should realise that pig iron cannot be produced unless coal is used.

SHRI BHUPESH GUPTA: May know. Sir, whether it is not a fact that even with regard to the question as to who should be licensed for these new pig iron undertakings, there was a controversy in the Planning Commission and why did Government give licences to the private sector people when it was open to the Government for itself to start such undertakings?

SARDAR SWARAN SINGH: I am not aware of any controversy in Commission and to Planning knowledge there was no controversy at all in the Planning Commission about this matter. With regard to the granting of permission for setting up pig iron plants in the private sector, this is a decision which has already been taken and already we have permitted the establishment of pig iron plants up to a capacity of 15,000 tons annual capacity. The present decision is to permit them to set up plants with a higher capacity because it was found that a pig iron plant up to a capacity of 15,000 tons is not very economic.

SHRI N. M. LINGAM: May I know, Sir, if the decision not to license the setting up of small and medium-scale steel plants is on ideological grounds

or on the ground that it is against the Industrial Policy Resolution or is it because the Government are not satisfied with the economics of such production?

SARDAR SWARAN SINGH: For both these reasons.

Dr. H. N. KUNZRU: He has given three reasons. How does he say 'for both reasons'?

SARDAR SWARAN SINGH: I think there were two. If the hon, Member could find out the third reason, might say 'yes' or 'no' to that also.

Mr. CHAIRMAN: 'Ideological reason, economic reason'-these are the two I heard.

SHRI BHUPESH GUPTA: And various other reasons.

SARDAR SWARAN SINGH: May I clarify position? the There question \mathbf{of} any ideological objection as such. The Industrial Policy Resolution is quite clear that the establishment of steel plants is reserved for the public sector. If the Industrial Policy Resolution itself is regarded as an ideology, then the use of that adjective may be there but the suggestion of the honourable Member is not in consonance with the Industrial Policy Resolution.

DIRECTIONS TO STATE GOVERNMENTS REGARDING DELHI PRIMARY EDUCATION Act

*300. SHRI B. N. BHARGAVA: Will the Minister of Education be pleased to state whether Government have issued any directions to State Governsuggesting that the Primary Education Act may be looked upon as a model legislation for the whole country as stated by him in the Rajya Sabha on the 12th April, 1960?

deres. MINISTER OF **EDUCATION** (Dr. K. L. SHRIMALI): Α tion has been made to the State Gov-

ernments to re-examine, and if necessary, modify their existing laws on Primary Education in the light of the model provided by the Delhi Primary Education Act. 1960.

श्री भगवत नारायण भागव : क्या इस सम्बन्ध में राज्यों से कोई उत्तर केन्द्रीय सरकार को मिला है ?

डा० काल लाल श्रीमाली : जी हां, म्रान्ध्र प्रदेश भौर पंजाब ने तो भ्रपनी भ्रपनी एसेम्बलीज में लेजिसलेशन भी इन्द्रोड्य्स कर दिये हैं। ग्रामाम ने लिखा है कि वे शीघ्र ही इस लेजिसलेशन के मताबिक लेजिसलेशन इन्द्रोड्यम करेंगे । मैसूर ने लिखा है कि वे लेजिमलेशन तैयार कर रहे है। ग्रीर राज्यो से जवाब नहीं स्राया है लेकिन कई राज्यों ने कहा है कि वे विचार कर रहे है कि शीघ्र ही इसके मताबिक नया विधेयक ग्रपनी संसद् मे रखेंगे।

WORKING GROUP ON THE JUDICIAL POWERS OF PANCHAYATS

*301, SHRI B. N. BHARGAVA: Will the Minister of Law be pleased state:

- (a) whether Government propose to constitute a working group for the consideration of the judicial powers of Panchayats; and
- (b) if so, what will be the constitution of the said group?

THE MINISTER OF LAW A. K. SEN): (a) and (b) Government has appointed a study team consisting of the Special Secretary the Ministry of Law, Legislative Department, a representative each from the Ministries of Home Affairs Community Development for studying the working of Panchayat Courts in India.